

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST**

**DATE: 7th May, 2015
Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER**

**HON'BLE Prof. A.R. Yousuf
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR ADMISSION				
1.	Original Application No.122/2015.	F Block Resident Welfare Association Vs. State of U.P. & Ors.	Mr. Dipesh Choudhary, & Mr. Aditya N. Prasad, Adv. For the Applicant.	
2.	Original Application No.142/2015.	Md. Umar Vs. State of U.P. & Ors.	Mr. Mukul Singh, Adv. For the Applicant.	
FOR COMPLETION OF PLEADINGS				
3.	Original Application No. 101/2014.	Sobha Singh & Ors. Vs. State of Punjab & Ors.	Mr. Manish Kumar, Adv. For the Applicants. Mr. Anil Soni, AAG, For R-1. Mr. Shubham Bhalla, Adv. For R-5 Ms. P.Batra Singh, Adv. for MoEF R-3. Mr. S. S. Sham Sher & Mr. Varun Punia, Adv. For R-6 & 7.	
4.	Original Application No. 198/2014.	Janhit Sewa Society Vs. State of U.P. & Ors.	Mr. Gaurav Kr. Bansal, Adv. For the Applicant. Ms. Savitri Pandey, Adv. For R-1, 2, 4, 5, 6. Mr. Sudhir Kundu, Adv. For R-3. Mr. Vishwendra Verma and Ms. Shivali, Adv. For R-7.	
FOR HEARING				
5.	Original Application No.229/2014.	Gulmohar Park Journalists Welfare Association. Vs. South Delhi Municipal Corporation & Ors.	Mr. Aditya N. Prasad and Mr. D. Bhattacharya, Adv. For the Applicant. Mr. Digvijay Rai, Adv. For R-1. Mr. T. Johri, DCF, Deptt. Of Forest for R-3. Mr. Sanjay Dewan, Adv. For R-2 & 3.	
6.	Original Application No. 491/2014.	S.K. Goyal, Secretary, Dwaraka Forum Vs. Commissioner, SDMC & Ors.	Mr. G. Umopathy & Ms. R. Mekhala, Adv. for the Applicant & Mr. S.K.Goyal, Applicant in Person. Ms. Pooja Kalra, Adv. For R-1. Mr. Abhirup Das Gupta, Adv. For R-3. Ms. P. Batra Singh and Ms. Vinita Sasidhar, Adv. For R-3. Mr. Rajiv Bansal and Mr. Kush	

			Sharma, Adv. For R-2. Mr. Dinesh Jindal, Law Officer for DPCC. Ms. Rachna Galehha, adv. For R-4. Mr. Rajkumar, Adv. with Mr. S. L. Gundli for R-5.	
7.	Original Application No.22/2014 & M.A.No.73/2014.	Pratap Singh Vs. Union of India & Ors.	Mr. Bhupender Lakra, & Tarun Dabas Adv. for the Applicant. Mr. Vikas Malhotra, Adv. For R-1. Mr. Anil Grover, AAG of State of Haryana and Mr. Rahul Khurana, Adv. For R- 2, 3, 4 & 5. Mr. Narender Hooda, Sr. Adv., Mr. Bano Deswal, Adv. For R-5.	

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